

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 16-10-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Akshay Amritanshu, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the State of Uttar Pradesh is not
connected when called.

The matter is adjourned accordingly by two weeks.

(MANASWINI DEVI SHARMA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)